

**Assistance to SCs/STs under NREP
and IRDP**

**5789 SHRI AKHTAR HASAN :
SHRI DEEP NARAIN VAN :**

Will the Minister of AGRICULTURE be pleased to state :

(a) the number of families belonging to backward classes given financial and other assistance to start their vocations under the National Rural Employment Programme and Integrated Rural Development Programme during 1986;

(b) the communities which come under the category of backward classes and their total population; and

(c) the scheme of the Government to bring about immediate improvement in the living standard of the people belonging to the classes ?

**THE MINISTER OF STATE IN THE
DEPARTMENT OF RURAL DEVELOP-
MENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV):**

(a) to (c). The communities which come under the backward classes are Scheduled Castes, Scheduled Tribes and other backward classes. According to 1981 census, the total population of Scheduled Castes and Scheduled Tribes in the country is 10,47,54,623 and 5,16,28,638 respectively.

For socio-economic development and for improving the living standards of Scheduled Castes and Scheduled Tribes, the State Governments/Union Territory Administrations are implementing the programmes of Special Component Plan and Tribal Sub Plan respectively. The schemes under these programmes are spread over in number of sectors such as agriculture, horticulture, minor irrigation, forestry, fishery, cottage industries etc. Targets for providing assistance to Scheduled Castes and Scheduled Tribes are also fixed under Rural development programmes.

Under the rural development programmes, benefits accruing to Scheduled

Caste's/Scheduled Tribe's only are monitored. Under Integrated Rural Development Programme (IRDP), antyodaya approach viz. poorest of the poor to be assisted first is adopted in selection of beneficiaries. Preference is also given for selection of beneficiaries amongst Scheduled Castes/Scheduled Tribes since it has been provided that at least 30 per cent of the families assisted should belong to Scheduled Caste and Scheduled Tribe communities. The total Scheduled Caste/Scheduled Tribe beneficiary families assisted during 1986-87 (upto January, 1987) is 10.39 lakhs.

Under National Rural Employment Programme (NREP), the percentage of employment generated for Scheduled Castes/Scheduled Tribes during 1986-87 (upto January, 1987) works out to 32 per cent and 17 per cent respectively.

[English]

**Mechanization of traditional fishing
crafts in Kerala**

**5790. SHRI MULLAPPALLY RAMA-
CHANDRAN :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Centrally sponsored schemes for the mechanization of traditional fishing crafts did not cover the State of Kerala during 1985-86 and 1986-87:

(b) if so, the reasons therefor;

(c) whether Government propose to assist the State during 1987-88 for the mechanisation of country crafts; and

(d) if so, the allocation proposed for the purpose ?

**THE MINISTER OF STATE IN THE
DEPARTMENT OF AGRICULTURE
AND COOPERATION IN THE MINISTRY
OF AGRICULTURE (SHRI YOGENDRA
MAKWANA) :** (a) and (b). Centrally Sponsored Scheme Mechanization of Traditional Fishing Craft was sanctioned only during 1986-87. During this period Government of India have sanctioned an